

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Rst.A.No. 409/KB/2017  
CP(IB) No. 357/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> October 2017, 10.30 A.M

|                     |  |   |                     |  |
|---------------------|--|---|---------------------|--|
| Name of the Company |  | Antarctica Limited<br>-Vs-<br>Madoorie Tea Estate Pvt.Ltd |                     |  |
| Under Section       |  | 8 & 9   |                     |  |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of                                    | Signature with date |  |

1. Mr. Kaushik Banerjee  
2. Ms. Rashmita Sen  
3. Mr. Subravil Dey  
4. MR. D.K. Pandey

Advocates appearing for Operational creditor

for Representation

ORDER

Rashmita Sen

Ld. Counsel for the operational creditor and the corporate debtor  
are present.

List on 14/11/2017.

sd  
(Jinan K.R.)  
Member (J)

sd  
(Vijai Pratap Singh)  
Member (J)